



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.05.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 14.05.2024 & 22.05.2024 respectively, are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 487 of 2023 (PH)	TwentyOne Sugars Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	14.05.2024	09.07.2024
2.	Comp. App. (AT) No. 120 of 2023 & I.A. No. 1650 of 2024 (PH)	Indiabulls Real Estate Ltd. & Ors. Vs. Department of Income Tax With	22.05.2024	16.07.2024
3.	Comp. App. (AT) No. 215 & 216 of 2023 & I.A. No. 5263 of 2023, 1629, 1649, 1628 of 2024 (With Defects) (PH)	Tejo Ratna Kongra Vs. Indiabulls Real Estate Ltd. & Ors.	22.05.2024	16.07.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar